

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 1
(IB)-638(PB)/2023

IN THE MATTER OF:

Tresco Homes Private Limited
Vs
Soho Limited

.... Petitioner

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Abhishek Anand alongwith Sr. Adv.
Gaurav Mitra
For the Respondent : Shree Prakash Sinha, Adv, Adv. Rishabh
Kumar

ORDER

It is submitted by the Ld. Counsel for the Respondent that he is unwell and therefore, seeks another date. At request and by consent, list the matter on **07.08.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

15.07.2024
Lalit